## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/255/ (IB)/2017

NAME OF THE PETITIONER(S)

: T. RAVICHANDRAN

NAME OF THE RESPONDENT(S)

: VENTURA ENGINEERS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

G. PARTHAJARATHT

## **ORDER**

Counsel for Petitioner present. Representative for Respondent also present. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

- 50 -**MEMBER (JUDICIAL)** 

ghk